

**Mr. Deputy-Speaker:** We will come to the amendments later on. He might conclude now.

**Shri N. R. Muniswamy:** On the whole I commend this Bill. I congratulate the Ministry also. They did not spend even a minute longer than was necessary to see that it is pushed through inspite of the several hurdles which have been met with. Moreover, I have seen that other hon. Members are very much anxious to see that these are pushed through. The two Chief Ministers have accepted these. Pandit Bhargava, who had much sympathy with them, unfortunately has not been able to convince us and give reasons for us to accept. I request him to accept this Bill and vote for the passing of this Bill.

**Mr. Deputy-Speaker:** This discussion would continue on Monday.

14.35 hrs.

PRIVATE MEMBERS' BILLS AND RESOLUTIONS COMMITTEE

FIFTY-FIRST REPORT

**Sardar A. S. Saigal (Janjgir):** Sir, I beg to move:

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1959."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1959."

**Shri D. C. Sharma:** I have to submit that the time allotted for my Resolution on administrative reforms is not

adequate. It is a very vast subject and a big subject. Almost every hon. Member of the House is interested in that subject. I would therefore request you to increase the time allotted for this Resolution to 4½ hours.

**Sardar A. S. Saigal:** Previously also on other resolutions we have done like this that if the House has agreed we have extended the time. In the case of his Resolution also on the day he starts his speech we can consider this and extend the time.

**Mr. Deputy-Speaker:** I hope Shri Sharma would agree to that proposal. The Chair has always got one hour in its hands and if it is desired that further extension is needed, we will see to that.

The question is:

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1959."

*The motion was adopted.*

14.37 hrs.

RESOLUTION RE: SESSION OF LOK SABHA AT HYDERABAD OR BANGALORE—con.d.

**Mr. Deputy-Speaker:** The House will now resume further discussion of the Resolution moved by Shri Prakash Vir Shastri on the 4th September, 1959, regarding Session of Lok Sabha at Hyderabad or Bangalore.

Out of 2½ hours allotted for the discussion of the Resolution, 1 minute has already been taken and 2 hours and 29 minutes are left for its further discussion today

Shri Prakash Vir Shastri may continue his speech.

**Shri D. C. Sharma (Gurdaspur):** I hope I will have one minute to propose my Resolution today.